

10

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 740/16 in CP 271/16	TP 213/17	For Considerat ion	391- 394	Apere Enterprise Storage Solutions India Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **Raghuram
Cadambi**
for
C.K. Nandakumar
9900039859

Petitioner

Counsel for petitioner is present. He is directed to file accounting treatment certificate issued by the Auditor and also the last financial statement and also the authorities to whom notices to go.

List it on 12.04.2017.

MEMBER (J)

MEMBER (T)